SIKKIM



GAZETTE

GOVERNMENT

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Wednesday 2nd April 2025

No. 77

HIGH COURT OF SIKKIM GANGTOK

No. 461/HCS

Date: 18.02.2025

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature 'Housekeeping staff/ Housekeeper' to 'Supervisor' (Housekeeping & Maintenance), with immediate effect.

By Order,

(Prajwal Khatiwada) Registrar General